

Kumari Nisha Vs State Of U.P. And 3 Others

Court: Allahabad High Court

Date of Decision: Feb. 8, 2024

Acts Referred: U.P. Recruitment of Dependants of Government Servant Dying in Harness Rules, 1974 " Rule 5(1)

Hon'ble Judges: Manjive Shukla, J

Bench: Single Bench

Advocate: Amit Kumar Singh, Ashish Kumar (Nagvanshi)

Final Decision: Allowed

Judgement